

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER SHEET OF THE HEARING ON 12th SEPTEMBER, 2023, 10:30 A.M.

CP No. 54/CB/2022

Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Pramod Kumar Mohanty -Vs- Barsana Properties Pvt. Ltd. & Ors.
Under Section	241-242

For Petitioner (s)

Mr. S.K. Acharya, Adv.

For Respondent (s)

Mr. S.S. Das, Sr. Adv. for Ms. Shalaka Das, Adv.

ORDER

Ld. Counsel Mr. S.K. Acharya is appearing for the petitioner. Respondent is represented by Ld. Sr. Counsel Mr. S.S. Das, who appears along with Ld. Counsel Ms. Shalaka Das. Both sides are directed to file a synopsis and also upload all the documents in the e-portal and list the matter for hearing on 17.10.2023.



Shri Kaushalendra Kumar Singh
Member (Technical)



P. Mohan Raj
Member (Judicial)